

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/821 /2010-823 /2010 - *EX (PB)*

Date 10/01/2011

A. Registrar
C. A.T, New Delhi

To :
M/S PASONDIA STEEL PROFILES LTD.
28 KM. STONE, DELHI-MEERUT ROAD, GHAZIABAD.
M/S PASONDIA STEEL PROFILES LTD.

Appellant

Vs

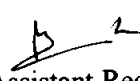
Respondent

C.C.E. GHAZIABAD

I am directed to transmit herewith a certified copy of Final order No. 01-03/ 2011
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944

2011

EX[DB] dated 04-1-11


Assistant Registrar

(Excise Appeal Branch)

Copy to :

1. Respondent
C.C.E. GHAZIABAD
C.G. O. COMPLEX-II, KAMLA
NEHRU NAGAR, GHAZIABAD
201302
2. Adv. / Consult
MR.KAMALJEET SINGH
J-144, PATEL NAGAR -
I, GHAZIABAD.
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New Delhi
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017
9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005
10. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15
11. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)
12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070
13. Office Copy
14. Guard file
15. SH. UPENDER GOEL, DIRECTOR, OF
M/S PASONDIA STEEL PROFILES LTD. , 28 KM.
STONE, DELHI-MEERUT ROAD, GHAZIABAD
16. SH. YASHPAL SHARMA, (DY. G.M.), OF
M/S PASONDIA STEEL PROFILES LTD. , 28 KM. STONE,
DELHI-MEERUT ROAD, GHAZIABAD


Assistant Registrar
(Excise Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL,**

WEST BLOCK NO.II, R.K. PURAM,
NEW DELHI-110066.

COURT NO. II

Central Excise Appeal Nos. 821 to 823 of 2010

[Arising out of Order-in-Original No.
57/Commr./GZB/2009 dated 23.12.2009 passed by the
Commissioner (Appeals), Central Excise, Ghaziabad]

Date of Hearing/decision: 3rd January, 2011

For approval and signature:

Hon'ble Shri D.N. Panda, Judicial Member;
Hon'ble Shri Mathew John, Technical Member

1	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3	Whether Their Lordships wish to see the fair copy of the Order?	
4	Whether Order is to be circulated to the Departmental authorities?	

M/s. Pasondia Steel Profiles Ltd.,
Shri Upender Goel, Director,
Shri Yashpal Sharma

Appellants

Vs.

CCE, Ghaziabad

Respondent

Appearance:

Present for the Appellant : None

Present for the Respondent : Shri Virender Chaudhary,
SDR

**Coram: Hon'ble Shri D.N. Panda, Judicial Member;
Hon'ble Shri Mathew John, Technical Member**

FINAL ORDER NO. 01-03/2011-SX

PER D.N. PANDA:

There is no evidence of compliance on record to the stay order dated 25th October, 2010. In terms of para 7 of the order there was direction from the Tribunal for making pre-deposit of Rs. 12 crores within 8 weeks from the date of the order. There was condition in the stay order for the appellants No. 1 to 3 who are presently listed as appellants No. 2 to 4 of today's cause list to be governed by the above condition of pre-deposit of the order. In the absence of compliance and also in absence of the appellants either in person or through authorised representative to guide the Bench, all the three appeals are dismissed.

(Dictated & pronounced in the Open Court.)

(D.N. PANDA)
JUDICIAL MEMBER

(MATHEW JOHN)
TECHNICAL MEMBER

RK